

HIGH COURT OF GUJARAT

PRESS RELEASE

Date: 02-10-2020

**Publishing of select High Court Orders/Judgements  
in Gujarati Language on the web site of the High Court**

As desired by Honourable the Chief Justice of High Court of Gujarat, Mr. Justice Vikram Nath and as further recommended by Honourable Judges of the Artificial Intelligence Committee of the High Court, Honourable the Chief Justice has been pleased to pass directions to start uploading one order / judgment of this High Court per working day in Gujarati language on the website of the High Court for the benefit of litigants and general public. It has been further directed by Their Lordships that, orders/judgments passed by this High Court on socially relevant issues would be selected for being translated using software tools and further correcting the same as required. This practice of so uploading vernacular order / judgments has been initiated from today on the occasion of Mahatma Gandhi Jayanti.

The vernacular translation of such orders and judgments would be for general information only and for any official purpose, the original English version of the order / judgment as passed by the Honourable Court will be continued to be treated as authentic.

For accessing translated orders / judgments of the High Court in Gujarati, a separate web-page named '[Select Orders/Judgments in Gujarati](#)' has been created on the website of the High Court at <https://gujarathighcourt.nic.in/gujaratijudgments>

Sd/-

**REGISTRAR GENERAL**